

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/240(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS VIJETA PROJECTS &amp; INFRASTRUCTURES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Sankarsan Sarkar, Adv.                   ] For Financial Creditor  
Mr. A. Kanodia, Adv.  
Mr. T. Sett, Adv.  
Ms. S. Sardar, Adv.

Mr. S.S. Banerjee, Adv.                   ] For the Corporate Debtor  
Ms. A. Ghosh, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. Hardcopy of the Rejoinder be is not available. Let the same be made available.
3. List this matter for arguments **on 08.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**